

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1272

ANSWERED ON:07.03.2008

STRIKE BY PUBLIC SECTOR BANKS

Botcha Lakshmi Smt. Jhansi; Das Gupta Shri Gurudas; Reddy Shri Suravaram Sudhakar; Sai Shri Nand Kumar; Tripathy Shri Braja Kishore

Will the Minister of FINANCE be pleased to state:

- (a) whether the employees of Public Sector Banks went on strike in January, 2008;
- (b) if so, the details thereof alongwith the reasons therefor;
- (c) whether the Government has made any assessment in regard to financial loss due to such strike;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to check the recurrence of such strikes by the Public Sector Banks in the future?

Answer

The Minister of State in the Ministry of Finance (Shri Pawan Kumar Bansal)

(a) & (b) : On the call of United Forum of Bank Unions (UFBU), the employees of Public Sector Banks (PSBs) were on strike for a day on the 25th January, 2008 in support of their demands, namely, opposing merger of PSBs; second option of pension; restoration of compassionate appointment scheme; recruitment in PSBs; stoppage of outsourcing; and early settlement of wage-revision.

(c) to (e): The financial losses suffered due to strike are not possible to estimate. However, the business is affected on account of the non-functioning of the Clearing Houses. The Chief Labour Commissioner (Central) holds conciliation proceedings with the Unions from time to time to resolve the issues, so as to avert the strikes.